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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

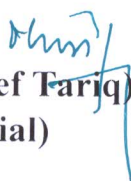
APPLICATION NUMBER :
PETITION NUMBER : TCP/28/2016
NAME OF THE PETITIONER(S) : INDUSTRIAL Venture CAPITAL
NAME OF THE RESPONDENT(S) : Archana SPINNERS P.Ltd + 5
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	PRIVADARSHINI N KEERTHI For T.K. BHASKAR	Counsel for Petitioner	
2.	H. Kartik Seshadri G. Sushrutha	Counsel for Respondent	

ORDER

Counsel representing both the parties present. Counsel for petitioner prayed time for submitting final arguments. Time extended at request. Put up on 19.01.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)